

F.No. 01(03)/Roster/CESTAT/2019
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066


Dated: 19.12.2019

ORDER NO. 290 of 2019

Hon'ble President is pleased to partially modify the roster order no. 200 of 2019 for CESTAT, New Delhi constituting Bench as follows:-

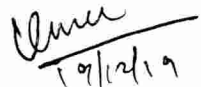
COURT	PERIOD	WORK ASSIGNED
Sh. Anil Choudhary, Hon'ble Member (Judicial) and Sh. Bijay Kumar, Hon'ble Member (Technical)	From 23.12.2019 to 24.12.2019	Customs, Excise and Service Tax Division Bench matters.

By order,


(Uma Shankar Verma)
Assistant Registrar

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Asst. Registrar